



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue (Haj & Auqaf) Department**

**Notification
Jammu, the 29th January, 2019**

SRO 87 .- In exercise of the Powers Conferred by sub- section (1) of section 6 of the Jammu and Kashmir Wakafs Act, 2001 (Act No.III of 2001), the Government, after consulting the Special Officer Auqaf, Jammu and Kashmir hereby publish the land measuring 34 Kanals and 11 Marlas comprising Khasra Nos.from S.No.01 to 13 as indicated in Annexure "A" to this notification in the form of Graveyards, Masjids, Eidgah etc. situated in different villages of Tehsil Awantipora, District Pulwama, as "**Wakaf Property**" for the purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(Shahid Anayatullah) IAS
Commissioner/Secretary to Government,
Revenue Department

No:- Rev/Auq/77/2018

Dated:- -01-2019

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary to Government, Department Law, Justice & Parliamentary Affairs.
3. Deputy Commissioners, Pulwama.
4. Director, Archives, Archaeology & Museums, J&K.
5. OSD to Advisor (G) to Hon'ble Governor for information.
6. Special officer Auqaf, J&K, Jammu.
7. General Manager, Govt.Press, Jammu/Srinagar. He is requested to publish the notification in the next issue of the Government Gazette and supply 20 copies of the said notification to this Department as well as Special Officer, Auqaf, Jammu.
8. Administrator Auqaf, Tehsils Awantipora.
9. Pvt.Secretary to Commissioner/Secretary to Government, Revenue Department.
10. I/C Website Revenue Department.
11. Stock/Govt.Order/SRO file


29.01.2019
(Ghulam Rasool)KAS
Deputy Secretary to Government,
Revenue Department

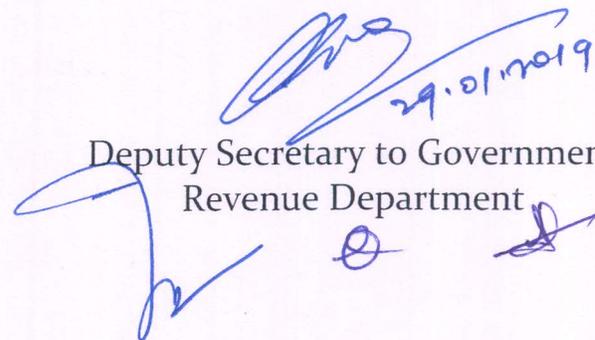
Annexure to SRO

dated

Tehsil Awantipora & District Pulwama

S. No	District	Tehsil	Village	Nature of property	Khasra No.	Area		
						Kanal	Marla	Sqft
1.	Pulwama	Awantipora	Medoora	Graveyard	485	02	02	-
2.				Graveyard	540	06	08	-
3.				-do-	583	03	04	-
4.				Masjid Sharief	1008	-	04	-
5.				Graveyard	1037	01	15	-
6.				-do-	1089	05	16	-
7.				-do-	1355/503	07	18	-
8.			Khankah	Eidgah	20	02	10	-
9.				Banjre Qadeem	141	01	10	-
10.				Masjid Sharief	1117	01	08	-
11.				-do-	1124	-	06	-
12.			Gorikadal	Graveyard	196	01	03	-
13.				Masjid Sharief	460	-	07	-
Total						34	11	

Total villages: 03
Total Khasra Nos: 13
Total land: 34 kanal & 11 Marlas.


29.01.2019
Deputy Secretary to Government
Revenue Department